

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Customs Appeal No.70264 of 2019

(Arising out of Order-In-Original No.27-COMMR-NOIDA-CUS-2018, dated -
18/10/2018 passed by Commissioner, Customs, Noida)

Commissioner, Customs, Noida
(Customs House Noida)

.....Appellant

VERSUS

M/s Subros Ltd.
(LGF, World Trade Centre
Barakhamba Lane, New Delhi)

....Respondent

APPEARANCE:

Shri Santosh Kumar, Authorised Representative for the Respondent
Shri B.L. Narasimhan, Advocate &
Shri Atul Gupta, Advocate for the Appellant

**CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 11.12.2024
DATE OF DECISION : 11.12.2024

The appeal is dismissed. For order, see order of date in
Customs Appeal No.70014 of 2019.

Sd/-
(P. K. CHOUDHARY)
MEMBER (JUDICIAL)

Sd/-
(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)

Nihal